	Annexure-1 Name of the corporate debtor: Birla Cotsyn (India) Limited; Date of commencement of liquidation: 24/09/2019; List of stakeholders as on: 18/01/2020															
						I	ist of secur	ed financial c								
SI. No.	Name of creditor	Identificati on No.	Details of claim received		Details of claim admitted								Amount of			Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquish ed? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim	any mutual dues, that may be set off		claim under verificatio n	
1	Edelweiss Asset Reconstruction Company Limited		11/11/2019	2,45,85,93,280	2,45,85,93,280	Secured		Yes	Parri Passu and exclusive	NIL	37%	NIL	NIL	-	-	
2	Union Bank of India		10/11/2019	48,16,89,152	48,31,85,209	Secured		Yes	Pari Passu	NIL	7%	NIL	NIL		-	
3	Indian Overseas Bank		12/11/2019	1,02,94,99,266	1,02,94,99,266	Secured		Yes	Pari Passu	NIL	16%	NIL	NIL	-	-	
4	State Bank of India		14/11/2019	28,21,25,763	28,11,25,763	Secured		Yes	Pari Passu	NIL	4%	NIL	NIL	10,00,000	-	
5	Jankalyan Sahakari Bank		9/11/2019	6,13,59,248	6,13,59,248	Secured		Yes	Pari Passu	NIL	1%	NIL	NIL	-	-	
6	Phoenix Arc Private Limited (assigned by Catholic Syrian Bank Limited)		10/11/2019	65,47,33,378	65,47,33,378	Secured		Yes	Pari Passu	NIL	10%	NIL	NIL	-	-	
7	Asset Reconstruction Company (India) Limited (assigned by Kaur Vyasya)		15/11/2019	87,98,03,367	87,98,03,367	Secured		Yes	Pari Passu	NIL	13%	NIL	NIL	-	-	
8	Canara Bank		14/11/2019	71,94,56,776	71,94,56,776	Secured		Yes	Pari Passu	NIL	11%	NIL	NIL	-	-	
	TOTAL			6,56,72,60,230	6,56,77,56,287						100%			10,00,000		